BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 162/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

Name of the Company:

Himalaya Trans-Logistic Pvt Ltd

V/s.

EPP Composites Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 VARBHANI PARKH

APVOCATE

APP LICHORT

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ORDER

Learned Advocate Ms. Vaibhavi Parikh present for operational Creditor/Petitioner. None present for Respondent.

Proof of dispatch of notice of date of hearing on Respondent filed showing the date of dispatch on 12.12.2017.

Petitioner is directed to issue notice along with copy of this order and shall file proof of service.

List the matter on 22.12.2017 for hearing before admission.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 15th day of December, 2017.